

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

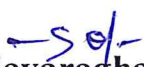
APPLICATION NUMBER :
PETITION NUMBER : CP/626/ (IB)/2017
NAME OF THE PETITIONER(S) : C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD
NAME OF THE RESPONDENT(S) : ANAX INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K.M. ANAND	COUNSEL FOR PETITIONER.	
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ORDER

Counsel for petitioner present. Respondent called but absent. Counsel for petitioner stated that they received information from the respondent/corporate debtor that they are intending to settle the matter between the parties and prayed for time to make submission on the status of the settlement talks. Time is extended at request. Put up on 05.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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